

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

ORIGINAL APPLICATION NO: 15/2005.

Lucknow, this the 12th day of January, 2005.

HON'BLE SHRI SHANKER RAJU MEMBER(J)

HON'BLE SHRI S.P. ARYA MEMBER(A)

Madan Lal Shukla aged about 61 years son of Shri Sukh  
Lal Shukla R/o Village & Post Office Mailany Gram District Kheri.

....Applicant.

By Advocate Shri N.K. Dixit.

Versus

1. Union of India through its Chief Postmaster  
General U.P. Lucknow.

2. The Superintendent of Post Offices Kheri Region  
Kheri.

....Respondents.

BY Advocate Shri S. K. Pandey.

ORDER (ORAL)

BY HON'BLE SHRI SHANKER RAJU MEMBER(J)

Heard counsel for the parties.

2. Applicant who retired on 10.10.2002 seeks payment of  
bonus for the year 2002-2003 as well as arrears of salary  
for extra work performed.

3. This has been represented to the respondents but has not  
yet <sup>been</sup> considered. In this view of the matter, O.A. is disposed  
of with the direction <sup>to respondents</sup> to look into the grievance of the applicant  
and pass necessary orders within 2 months from the date of recei-  
pt of copy of this order. No costs.

(S.P. ARYA)

MEMBER(A)

HLS/

S. Raju  
(SHANKER RAJU)

MEMBER(J)